	(F	iling under clause (d	ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	9	2674160981	9	2674101104	51.35	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	20	2670311972	16	1886834261	36.23	0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	341	151399872	325	133096495	2.56	0	0	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	29	172757727	28	138302850	2.66	0	0	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	11	579893812	4	286092643	5.49	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	31	18430788061	25	88873155	1.71	0	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		441	24679312425	407	5207300508	100.00	0	19474639417	0	